

Government of Jammu & Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 1st June, 2023

S.O 300.-- Whereas, the Agriculture Production Department, Government of J&K vide its communication No. ASHF-PLG/54/2021-10 dated 18/01/2023 took the matter with the Department of Consumer Affairs, Food & Public Distribution, Government of India, seeking clarification therein regarding the validity of notification S.O 145 (E) dated 15.02.1990 under which the powers were delegated to Government of Jammu and Kashmir for regulating the commodities specified in the schedule (s) annexed to the said notification; and

Whereas, the Ministry of Consumer Affairs, Food and Public Distribution, GOI vide its communication No. S-15/1/2023-ECR&E, dated 20.04.2023 clarified that any order issued by quoting S.O 145(E) dated 15.02.1990 is based on a order that is no longer valid and applicable, as such, the Ministry advised the Food Civil Supplies & Consumer Affairs Department, J&K to issue necessary directions to all concerned authorities to refrain from issuing or enforcing any order quoting S.O. 145(E) dated 15.02.1990.

Now, based on the clarification above and inter-departmental consultations in the matter, the Government of Jammu and Kashmir hereby revoke Jammu and Kashmir Mutton (Licensing and Control) Order, 1973 issued vide SRO-646 dated 19.12.1973 with immediate effect. Further, the Directorates of Food, Civil Supplies & Consumer Affairs, Jammu/Srinagar, all District Administrations and other enforcement agencies who are regulating prices of livestock products by issuing price notifications quoting SRO-646 dated 19.12.1973 are henceforth directed to refrain from issuing or enforcing any order based on the said order.

By order of the Government of Jammu and Kashmir.


(Jugal Kishore Anand)

Addl. Secretary to Government

Dated:- 01.06.2023

No:- 7175010/FCSCA/Legl/49/2023

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) Agriculture Production & Farmers Welfare Department.

2. Administrative Secretary, Finance Department.
3. Joint Secretary, Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution, GoI.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs, J&K.
6. Divisional Commissioner Kashmir/Jammu.
7. All Deputy Commissioners.
8. Director, Department of Food Civil Supplies & Consumer Affairs Kashmir/Jammu.
9. Pvt. Secretary to Commissioner/Secretary to Government, FCS&CA Department.
10. Record file/Website Incharge.

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